

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &  
IA NO. 279, 614 OF 2017**

**Dated: 27<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat State Petronet Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Rajinder Kaul  
Mr. Sumit Kishore for R.1  
Mr. Yoginder Handoo for R-2

**ORDER**

The matter is adjourned to **10.11.2017.**

**(B.N. Talukdar)  
Technical Member**

mk/vg

**(Justice Ranjana P. Desai)  
Chairperson**